

**Widespread use of formaldehyde in fish**

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, in recent times, we have been witness to outcomes of several research initiatives on foods showing content of harmful chemicals in it which seriously affect human health. The latest on the list has been fish.

Recently, there have been a number of cases of detection of Formaldehyde in fresh and marine water fish across the country including places such as Kerala, Chennai and Goa.

Sir, Formaldehyde is banned by the Food Safety and Standards Authority of India for preservation of fish and is classified as carcinogenic by the International Agency for Research in Cancer. Sir, Formaldehyde increases risk of leukaemia, blood cancer and other lymphomas. Also, it is linked to kidney and liver problems and the short term effects are watery eyes, coughing, wheezing, etc., etc.

Sir, according to the FSSAI, formalin solution is easily available in the market. Due to unavailability of good storage facilities, traders resort to Formaldehyde in order to increase the shelf life of fish.

Therefore, I urge upon the Government that there must be a robust regulatory authority to make sure that first, the Formaldehyde is not easily available and, secondly, it is used in safety measures.

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, I associate myself with the Zero Hour Mention made by the hon. Member.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, also associate myself with the Zero Hour mention made by the hon. Member.

SHRI K.K. RAGESH (Kerala): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI K.G. KENYE (Nagaland): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

**श्री रवि प्रकाश वर्मा** (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

SOME HON. MEMBERS: Sir, we would also like to associate ourselves with the Zero Hour mention made by the hon. Member.

MR. CHAIRMAN: Thank you. The Minister may take note of the same.

SHRI ANAND SHARMA (Himachal Pradesh): Sir, Formalin is normally used in the preservation of dead bodies. ...*(Interruptions)*...

MR. CHAIRMAN: That is why I am asking him to take note of it. He can't answer. ...*(Interruptions)*... Mr. Bhupender Yadav, do you wish to associate yourself with it?

SHRI BHUPENDER YADAV (Rajasthan): Sir, I wish to associate myself with the matter raised. ...*(Interruptions)*... I also wish to say something. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, the Minister must answer. ...*(Interruptions)*...

MR. CHAIRMAN: But he must be ready to give the answer. Just now I allowed the Member to raise it and I have asked the Minister to take note of it. He would take note of it and then, if he is ready, he would give the reply normally. Otherwise, he has to collect the information and give it. Moreover, it is not mandatory in this Hour. ...*(Interruptions)*...

**श्री भूपेन्द्र यादव** (राजस्थान): सभापति महोदय, मैंने Zero Hour के starting में एक point of order के लिए कहा था।

**श्री सभापति:** नहीं, अभी नहीं। मुझे लिस्ट पूरी करने दीजिए।

**श्री भूपेन्द्र यादव:** पांच मिनट रह गए हैं, अगर आप मुझे इजाजत दे दें।

**श्री सभापति:** थोड़ा orderly चल रहा है तो प्वाइंट ऑफ ऑर्डर उठाकर डिसऑर्डर को करने से नुकसान होगा। आज मेरा सबसे अनुरोध है, हाउस ऑर्डर में चल रहा है, कृपया आप आगे बढ़िए और काम पूरा करिए। आपके प्वाइंट ऑफ ऑर्डर को मैं बाद में जरूर सुनूंगा। श्री राकेश सिन्हा।

#### **Need for welfare and holistic development of nomadic tribes in the country**

**श्री राकेश सिन्हा** (नाम निर्देशित): सभापति महोदय, मैं एक ऐसे विषय की ओर ध्यान आकर्षित करना चाहता हूँ कि विमुक्त जातियाँ, जिन्हें घुमन्तू जातियाँ कहते हैं, उनकी संख्या देश में आठ करोड़ से अधिक है। इनके ऊपर दादा इदाते कमीशन का गठन हुआ था। दादा इदाते कमीशन ने अपनी रिपोर्ट प्रस्तुत कर दी। ये घुमन्तू जातियाँ ऐसी हैं, जिसमें लगभग 100 जातियाँ आती हैं। इनके ऊपर किसी भी दल या समाज के अन्य लोगों का ध्यान नहीं जा पा रहा है क्योंकि ये अलग-अलग स्थानों पर घूमते हैं। इनके बच्चों की शिक्षा, इनका पुनर्वास, इनका रोजगार - ये सभी मुद्दे आज हमसे अपेक्षित हैं। मैं जानना चाहता हूँ कि इन जातियों के लिए सरकार इस आयोग की अनुशंसा का क्या कर रही है? क्या सरकार इनके पुनर्वास के लिए एक स्थायी आयोग बनाने जा रही है? सौभाग्य से कुछ एनजीओज़ इस क्षेत्र में काम कर रहे हैं, जिनमें से एक "भटके विमुक्त विकास परिषद" नाम का एनजीओ है जो काम कर रहा है, वह अपने स्तर पर उनके पुनर्वास की व्यवस्था कर रहा है। मेरा सरकार से इतना ही आग्रह और अनुरोध है कि इन जातियों के लिए एक स्थायी आयोग का गठन किया जाए, दादा इदाते कमीशन की रिपोर्ट को स्वीकार किया जाए और जल्दी से जल्दी इनके पुनर्वास की व्यवस्था की जाए।